

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrd FLOOR, ARERA HILLS**

CAUSE LIST OF COURT NO. 1

Date:10th April, 2018

Time : 10.30 A.M.

S.No	Case No	Parties	Counsel for parties	Remarks
FOR DIRECTION				
1.	Original Application No. 326/2014(CZ) (M.A.No.1020/16)	Shailendra Jain Vs. M/S Devi Ahilya New Cloth Market Company	Mr. Ayush Dev Bajpai Adv. Mr. Veer Kumar Jain, Adv. Mr. Sachin K Verma Adv.	
2.	Original Application No. 131/2017(CZ)(THC) (W.P.No.8169/11) (M.A.No.29/18)	Ashfaque Ahmed Vs State of MP & Ors.	Mr. Avinash Zargar, Adv. for Petitioner	
FOR ADMISSION				
3.	Original Application No. 152/2017(CZ) (M.A.No.545/17)	Bhawani Singh Rathore Vs Ministry of Environment & Forest & 4 Ors.	Mr. Gagan Sharma, Adv. Mr. Sooraj Bajpai, Adv.	
AFTER NOTICE				
4.	Appeal No. 41/2017(CZ)	Veer Singh Vs Chairman (DEIAA) Sehore MP & Ors.	Mr. Dharamveer Sharma, Adv.	
FOR COMPLETION OF PLEADING				
5.	Original Application No. 318/2014 (CZ)	Babulal Jajoo (Chambal River) Vs. State of Rajasthan & 5 Ors.	Mr. M.S.Kachhawa, Adv. Mr. Sachin K. Verma, Adv. Mr. Shrey Raj Saxena, Adv. Mr. Varun K. Chopra, Adv. Mr. Sandeep Singh, Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Rohit Sohgaura, Adv. Mr. Brijesh Shrivastav, Adv.	
6.	Original Application No. 19/2016(CZ)	Babulal Jajoo (Industrial Water) Vs. State of Rajasthan & Ors.	Mr. M.S.Kachhawa, Adv. Mr. Shrey Raj Saxena, Adv. Mr. Varun K. Chopra, Adv. Mr. Sandeep Singh, Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Rajesh Moutha, Adv. Mr. Brijesh Shrivastava, Adv.	
7.	Original Application No. 145/2017(CZ)	Balavana Sinh Vs State of MP & 11 Ors.	Mr. Rohit Sharma, Adv.	
8.	Original Application No. 84/2017(CZ)	Mahaveer Singh Tomar Vs State of M.P. & 4 Ors.	Mr. Dharamveer Sharma, Adv. Ms. Parul Bhadoria, Adv.	

FOR COMPLIANCE				
9.	Original Application No. 57/2017(CZ)	Piyush Mishra Vs The Commissioner, Nagar Palika Nigam, Bhilai & 3 Ors.	Ms. Aarushi Gaur Chauhan, Adv. Mr. Abhishek Vaishnav, Adv.	

Note : No Hon'ble Members is posted in this bench. The Cases listed on 10-04-2018 shall be adjourned to 03-05-2018.

For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in